

HIGH COURT AT CALCUTTA

NOTIFICATION

No. 5326– R (R & M)

Dated 19th day of June, 2024

In furtherance of the Notification No. 11783 – RG dated 22/12/2023 followed by Notification No. 2774-R (R&M) dated 16/03/2024 and Notification No. 5223 – R(R&M) dated 14/06/2024 of the High Court, Appellate Side, Calcutta with regard to filling up 7 (seven) vacant **posts of Translator** (to translate judgements from English to Bengali) **on purely contractual basis**, information regarding **date, time & venue** for holding Test of Computer/Typing and Interview/Viva-voce (Phase – II), in the following table is being published for general information.

Date, Time & Venue of Phase – II Examination.

Date	Time	Venue
24th June, 2024 (Monday)	4:30 PM onwards	Video Conference Room, 1st Floor, Main Building, High Court at Calcutta.

Admit cards of the 4 (four) qualified candidates, whose names have been published under List – II of Court's Notification No. 5223-R(R&M) dated 16/06/2024 are being dispatched through Speed Post. The candidates who will not receive their Admit Cards by 20/06/2024 (Thursday) may collect their duplicate Admit Cards, by appearing personally, from the office of the Recruitment Cell, 6th Floor, Block – B, New Administrative Building, High Court at Calcutta, 1, K.S. Roy Road, Kolkata – 700 001, on 21/06/2024 (Friday) from 11:30 AM to 04:45 PM on production of a duly signed passport size coloured photograph (identical as produced with application) alongwith any original photo identity proof (viz. Epic Card/Aadhaar Card/Driving Licence/Passport etc.) together with a photocopy thereof.

All the candidates are requested to go through the instructions/guidelines, prescribed in their Admit Cards carefully to avoid any inconvenience(s) and to bring their Original Admit Cards at the time of Phase – II examination.

NO CANDIDATE SHALL BE ALLOWED TO APPEAR IN THE PHASE – II EXAMINATION WITHOUT PRODUCTION OF ORIGINAL ADMIT CARD/DUPLICATE ADMIT CARD ISSUED BY THE AUTHORITY.

All the candidates are requested to bring one of their original photo identity proof (viz. Epic Card/Aadhaar Card/Driving Licence/Passport etc.) on the date of Phase – II Examination.

No travelling allowance (TA) will be paid to the candidates at any stage of this entire process of selection.

For further announcements, all concerned are requested to follow the Court's website www.calcuttahighcourt.gov.in regularly.

**Sd/-
Registrar
(Recruitment & Management)
Appellate Side Establishment,
High Court at Calcutta.**